

SECOND CORRIGENDUM OF FORM G
REVISED INVITATION FOR EXPRESSION OF INTEREST FOR
OJAS TRADELEASE AND MALL MANAGEMENT PRIVATE LIMITED
OPERATING IN LEASING OF ASSETS AT MUMBAI,
MAHARASHTRA AND AHMEDABAD, GUJARAT
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Ojas Tradelease And Mall Management Private Limited CIN: U70102MH2006PTC161887
2.	Address of the registered office	Shop No. 45, Ground Floor, F Wing, Krishna Arcade, Building No. 11, Yashwant Shruti, Khaira, Palghar, Maharashtra, India - 401501
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	The company was in business of leasing of immovable assets. For further details, write an email to irp.ojas@aegisipe.com
5.	Installed capacity of main products/ services	The company has 3 owned retail stores admeasuring 1.33 lakh sq. ft. in Acropolis Mall, Ahmedabad.
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to irp.ojas@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to irp.ojas@aegisipe.com
10.	Revised last date for receipt of expression of interest	21 August 2025 (Previously, it was 12 August 2025)
11.	Revised date of issue of provisional list of prospective resolution applicants	23 August 2025 (Previously, it was 14 August 2025)
12.	Revised last date for submission of objections to provisional list	28 August 2025 (Previously, it was 19 August 2025)
13.	Revised date of issue of final list of prospective resolution applicants	29 August 2025 (Previously, it was 20 August 2025)
14.	Revised date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 August 2025 (Previously, it was 20 August 2025)
15.	Revised last date for submission of resolution plans	28 September 2025 (Previously, it was 19 September 2025) #subject to extension of CIRP timelines by Hon'ble NCLT, Mumbai Bench.
16.	Process email id to submit Expression of Interest	irp.ojas@aegisipe.com

Date: 14 August 2025
Place: Mumbai

Sd/-
Avil Menezes
Authorised Signatory of
Aegis Resolution Services Private Limited
Resolution Professional
Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041
Authorization For Assignment valid till 30th June 2026